

Government of India  
Ministry of Finance  
Department of Expenditure

LOK SABHA  
UNSTARRED QUESTION NO.2010

TO BE ANSWERED ON FRIDAY, THE 31<sup>ST</sup> JULY, 2015/  
SHRAVANA 9, 1937 (SAKA)

SEVENTH PAY COMMISSION

2010. SHRI P. NAGARAJAN:  
DR. THOKCHOM MEINYA:  
SHRI ANOOP MISHRA:  
SHRI ALOK SANJAR:

Will the **MINISTER OF FINANCE** be pleased to state:

- (a) whether the 7<sup>th</sup> Pay Commission has submitted its recommendations, if so, the details and present status thereof;
- (b) whether the representatives of defence forces are part of the aforesaid pay commission, if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government proposes to implement the 7<sup>th</sup> Pay Commission w.e.f. 1<sup>st</sup> January, 2016, if so, the details thereof and if not the reasons therefor; and
- (d) the time by which the said Pay Commission is likely to be implemented?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE**  
**(SHRI JAYANT SINHA)**

(a), (c) & (d): The Report of the 7<sup>th</sup> Central Pay Commission has not yet been submitted to the Government. Therefore, the question of its implementation and its date of effect do not arise at this stage

(b): The composition of the 7<sup>th</sup> Central Pay Commission does not comprise a representative from the defence forces as the same is broadly in line with the composition of the previous Central Pay Commissions.

\*\*\*\*\*